

By e-mail

**HE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)**

NO.HC.VII-10/1992/997**/A**

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti Dipali Bhuyan,
Presiding Officer, STAT, Assam,
& Member, MACT-1, Kamrup, Guwahati.

Dated Guwahati the 26th February, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No. MACT/373/19 Date 22.02.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for station Leave permission, with your allotted car, at your own cost, w.e.f. the morning of 23.02.2019 till the morning of 25.02.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR(VIGILANCE)

Memo NO.HC.VII-10/1992/998/A, dated 26.02.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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